

ance, and to examine the potential and possibilities of additional resource mobilisation.

#### **Illegal Immigration of Pak Nationals**

**\*577. SHRI V. SREENIVASA PRASAD :  
DR. G. VIJAYA RAMA RAO :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that due to large scale illegal immigration of Pak Nationals into Rajasthan an Assam-like-situation is arising in Rajasthan;

(b) whether a number of extremists from Pakistan have also crossed over to Punjab and Jammu and Kashmir during the recent past; and

(c) if so, the precautionary measures taken by Government in this regard ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) There are no reports to indicate that large scale infiltration of Pak nationals into Rajasthan is taking place.

(b) Some persons might have entered surreptitiously from Pakistan. However, two extremists were arrested by BSF in August 1984 in Rajasthan and one extremist in March 1985 in Punjab. All were handed over to the local Police.

(c) Constant vigil is maintained by the BSF on the border. Joint ambushes, raids and patrols with the local Police and other preventive agencies are organized by BSF. Dog-squads and mounted patrolling on camels have been pressed into service to intercept and apprehend illegal entrants. Observation towers have also been erected to watch movement of infiltrators.

#### **Contractor agency system in Forestry Operations**

**\*578. SHRI ARVIND NETAM :** Will the PRIME MINISTER be pleased to state :

(a) whether as a policy it has been decided to eliminate contractor agency system' from all forestry operations;

(b) whether it is a fact that 'transport contractors' are still operating in transportation of forest produce in Madhya Pradesh;

(c) whether the State Government has been advised to substitute contractors by bullock-cart transport; and

(d) whether Government propose to create an apex federation for co-ordinating the transport work with the involvement of tribals ?

THE PRIME MINISTER (SHRI RAJIV GANDHI) : (a) The Central Board of Forestry had recommended that all forms of contract system in forestry operations should be eliminated within the next three years positively. This has been circulated to the states for information and necessary action.

(b) Part of the transportation of forest produce is being done in Madhya Pradesh through transport contractors.

(c) All State Governments have been advised that efforts should be made to engage bullock-carts for transportation of forest produce.

(d) No such proposal is under the consideration of the Central Government.

#### **Threat to Corbett National Park by Illegal Encroachments**

**\*579. PROF. RAMKRISHNA MORE :** Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that illegal encroachments are posing grave threat to the Corbett National Park;

(b) if so, the details thereof; and

(c) the steps being taken to remove the encroachments ?

THE PRIME MINISTER (SHRI RAJIV GANDHI) : (a) There are no encroachments inside the Corbett National Park.

(b) and (c). Do not arise.

#### **Outlay for Kerala for Minimum Needs Programme**

**\*580. SHRI SURESH KURUP :** Will the Minister of PLANNING be pleased to state :

(a) the agreed outlay for Kerala for Minimum Needs Programme in the Sixth Plan (1980-85);

(b) expenditure during that period on different heads such as rural electrification,